

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-515**

CP (CAA) No.- 92/230-232/2020 (2<sup>nd</sup> Motion)

**IN THE MATTER OF:**

Alankit Associates Private Limited & Ors With Alankit Finsec Ltd.

**....Applicant**

**SECTION**

U/s 230-232

**Order delivered on 05.12.2022**

**CORAM:**

**SHRI P.S.N. PRASAD,  
HON'BLE MEMBER (JUDICIAL)**


**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :  
For the RD : Adv. Shankari Mishra  
For the OL : Ms. Hemlata Rawat  
For the IT Dept. : Sanjay Kumar and Easha, Standing Counsels

**ORDER**

Heard the submissions made by the Ld. Counsels representing RD, OL and Income Tax Department and all the reports are available. The Counsel for the Petitioner is not present at the time of virtual hearing of the matter. Let the matter be posted to **03.01.2023**.

  
**(DR. BINOD KUMAR SINHA)  
MEMBER (T)**

Md Saddam

  
**(P.S.N. PRASAD)  
MEMBER (J)**